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ITEM NO.5

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6815/2014

U.P. RAJKIYA NIRMAN NIGAM LTD.

Appellant(s)

VERSUS

L.N. GUPTA

Respondent(s)

(prayer for interim relief and office report)

Date : 09/03/2015 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s) Mr. Tushar Bakshi, Adv.
Mr. Rajat Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List on 27.03.2015.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Jayant Kumar Arora
Date: 2015.03.11
17:07:19 IST
Reason: